F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 6.11.2019

NOTICE

On **6.11.2019** at **2.30** p.m. Anti Dumping matters will be heard by the Bench of Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J). La Court No. I.

On **6.11.2019 at 10.30 a.m.** Excise and Service Tax Division Bench matters will be heard by the Bench of Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J). A CONTROL IV

On **6.11.2019** at **10.30** a.m. Customs Division Bench matters will be heard by the Bench of Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T). \overrightarrow{a} count \overrightarrow{a} . \overrightarrow{D}

On 6.11.2019 Single Member Bench matters shall stand adjourned.

(Mohinder Singh)
Deputy Registrar

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